Annexure – 5

Name of the corporate debtor: Hind Motors India Limited ; Date of commencement of liquidation: 12/09/2017 ; List of creditors as on:31/03/2021

List of Operational creditors (Government Dues) (Amount in Rs)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Assistant commissioner, Central Excise & service Tax	Assistant commissioner, Central Excise & service Tax (Now known as CGST Division-1), CR. Building, Plot no. 19, Sector 17-C, Chandigarh	12-10-2017	1,64,162.00	1,64,162.00	Unsecured stakeholder	No	No	No	-	NA	NA	NA	NA	NA
2	DCIT/ACIT	CIR 2(1), CHANDIGARH	-	-	-	Unsecured stakeholder	No	No	No	-	NA	NA	NA	13,61,823.00	Assessment order dated 20.12.2018, was sent to company creating nil demand however after making addition of Rs.13,61,823/-. It was informed to the Ld. AO. Vide reply dated 11.12.2018 by liquidator, that company is under liquidation and he has to file the claim before Liquidator only for the claims due as on the date of Liquidation. But in spite of that no claim form has been filed by the AO before the Liquidator. The liquidator in the mean while in the process of making application to Adjudicating Authority for appropriate orders/ directions in this case.